



GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Judicial Administration Section) Civil Secretariat
Srinagar/Jammu.

Subject:- Allocation of department's amongst Law Officers in the Jammu Wing of the Hon'ble High Court.

GOVERNMENT ORDER NO: 6080 -LD (A) of 2018.
D A T E : 10 - 12 - 2018.

In partial modification of all previous Government Orders, the following re-distribution of litigation work amongst the Law Officers in Jammu Wing of the Hon'ble High Court is ordered, as shown against each:-

| S.No. | Name of the Law Officer and Designation S/Shri | Departments allocated |
|-------|--|---|
| 1. | Raman Sharma, Deputy Advocate General | i. Home Department. ii. Vigilance Organization. iii. Information Department. iv. Ladakh Affairs Department |
| 2. | Akeel Ahmad Parde, Government Advocate | i. Planning Monitoring and Development Department. ii. Civil Aviation Department. |

By Order of the Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated: 10 - 12 - 2018.

NO: LD(A)2016/35-VI.

Copy to the:-

1. Learned Advocate General, J&K Jammu.
2. Principal Secretary to Government/Commissioner/Secretary to Government, _____ Department.
3. Registrar General, J&K High Court, Jammu.
4. Concerned Law Officers for information.
5. Director Litigation, Jammu.
6. Deputy Commissioner/CEO, LAHDC, Leh.
7. All officers of the Department of Law, Justice and Parliamentary Affairs.

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8. Private Secretary to the Secretary to Government, Department of Law, Justice and Parliamentary Affairs for information of the Secretary.
9. Incharge Website, Department of Law, Justice and Parliamentary Affairs.
10. Government Order file.
11. Concerned file.

Ashish Gupta
6/12/18

(Ashish Gupta)
Deputy Legal Remembrancer

Ashish Gupta
6/12/18